

**GOVERNMENT OF INDIA
MINISTRY OF PLANNING**

**RAJYA SABHA
STARRED QUESTION NO. *158
TO BE ANSWERED ON 27.12.2018**

DEVELOPMENT AND REGULATION OF ARTIFICIAL INTELLIGENCE

***158. DR. ABHISHEK MANU SINGHVI:**

Will the Minister of PLANNING be pleased to state:

- (a) what has been the progress of NITI Aayog in working on Artificial Intelligence;
- (b) the details of work done for the development and regulation of Artificial Intelligence; and
- (c) whether Government is planning to introduce a legislation on Artificial Intelligence and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND
MINISTER OF STATE IN THE MINISTRY CHEMICALS AND FERTILIZERS**

(RAO INDERJIT SINGH)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) of RAJYA SABHA STARRED QUESTION NO *158 RAISED BY DR. ABHISHEK MANU SINGHVI, MP REGARDING “DEVELOPMENT AND REGULATION OF ARTIFICIAL INTELLIGENCE”

(a) & (b) In the Union Budget for 2018-19, NITI Aayog was mandated to develop the National Program for Artificial Intelligence (AI). A discussion paper was released in June 2018 on the National Strategy for Artificial Intelligence. The National Strategy for AI has recommended setting up of Centres of Research Excellence in AI (for undertaking basic research in AI), International Centres for Transformative AI (a PPP model for undertaking applied research in AI and commercialising research towards applications in specific sectors), developing programs and novel models for skilling and reskilling of the workforce for the age of AI, increasing the adoption of AI tools and technologies and developing effective mechanisms of global collaboration. NITI Aayog through collaborations with academia, industry, State Governments and International organisations is working on various pilot projects, workshops for capacity building and formulation of best practices in this regard.

(c) No Sir.
